

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA AJBUL KALAM AZAD) : (a) and (b). Statements giving the required information are laid on the Table of the House. [See Appendix IV, Annexure Nos. 207 and 208.]

RATION COMPENSATORY ALLOWANCE

"712. SHRI R. THANHLIRA: Will the Minister for DEFENCE be pleased to state: -

(a) whether the staff of the District Soldiers', Sailors' and Airmen's Board employed at Aijal are entitled to the Ration Compensation Allowance; if so, when they are going to be given that allowance; and

(b) if the answer to part (a) above be in the negative, what is the reason of their non-entitlement?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) Yes, The allowance has been sanctioned with effect from the 23rd February 1953.

(b) Does not arise.

PRODUCTION OF OPIUM IN INDIA

*540f. SHRI D. NARAYAN: Will the Minister for FINANCE be pleased to state:

(a) what was the production of opium in India during the years 1950, 1951 and 1952;

(b) how much of it was exported and how much was consumed in the country;

(c) how much land is under the cultivation of opium; and

(d) what profit Government make in opium trade?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): (a) The production of Opium in India during the Opium year 1949-50, 1950-51 and

1951-52 was as under: —

Year (1st October to 30th September.)	Production @ 90% consistence,
1949-50	4,307 maunds.
1950-51	10,685 maunds.
1951-52	7,035 maunds.

'Opium year' is reckoned from the 1st October to the 30th September of the year following. As the cultivation of opium starts in November and the crop is delivered in April and May of the succeeding year, this reckoning is more useful.

(b) The figures of exports of opium out of India and the consumption in India are given below: —

Year. (1st April to 31st March	Exports at 90% consistence. Mds.	Consumption in India at 90% consistence. Mds.
1949-50	3,822	2,927
1950-51	8,796	4,172
1951-52	6,768	3,072

The figures of consumption in 1949-50 do not include the figures for Madhya Bharat and Rajasthan where consumption at the time was met from their own cultivation while those for the succeeding years include figures for these two States since with the Federal Financial Integration on 1st April 1950, the supplies of these States also have to be met by the Central Government; this accounts for the apparent increase in consumption in 1950-51 over the preceding year.

(c) The land under poppy cultivation during the Opium year 1952-53 is 81.607 acres.

(d) The net profit to the Central Government from Opium during the year 1951-52 was Rs. 40,82,436.

PROHIBITION IN THE CENTRALLY ADMINISTERED AREAS

*542f. SHRI D. NARAYAN: Will the Minister for HOME AFFAIRS be pleased to state:

(a) what is the annual average in-I come derived from intoxicating liquors.

†Postponed from 28th April 1953.